

**OFFICE ORDER NO. 43 OF 2021**

Sub.: Declaration of Holiday on 12<sup>th</sup> June, 2021 (2<sup>nd</sup> Saturday) to this Court.

- Ref.: 1. Para 701, Chapter XXXVI of Civil Manual
2. This Office Notification No.SCC/ PublicHolidayList-2021/3477/2020 , dated 28<sup>th</sup> December, 2020.
  3. Hon'ble High Court E-mail Letter No. Insp-I/32/2021, dated 12<sup>th</sup> April, 2021.
  3. This Office Order No.20 of 2021, dated 12<sup>th</sup> April, 2021

All concerned are hereby informed that in pursuance to the directions of the Hon'ble High Court, vide its Letter, dated 22<sup>nd</sup> April, 2021, Thursday, the 15<sup>th</sup> April, 2021 was declared as holiday and in lieu thereof the day 12<sup>th</sup> June, 2021 (2<sup>nd</sup> Saturday) was declared as Court Working Day to this Court, vide this Office Order, dated 12<sup>th</sup> April, 2021.

In order to enable all the staff members to compensate the holiday of 15<sup>th</sup> April, 2021, the undersigned is pleased to modify earlier Office Order, dated 12<sup>th</sup> April, 2021 and accordingly, to declare Saturday, the 12<sup>th</sup> June, 2021 as Holiday.


The date of Court Working Day in lieu of holiday declared on 15<sup>th</sup> April, 2021 will be declared in due course.

-: 2 :-

The Notice for adjourning the matters, which have kept on Saturday, the 12<sup>th</sup> June, 2021 is issued separately.

All concerned are hereby requested to note the same and act accordingly.

COURT OF SMALL CAUSES }  
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  }  
MUMBAI : 11<sup>TH</sup> JUNE, 2021 }

  
( S. C. More )  
Chief Judge